

BUSINESS ADVISORY COMMITTEE

SIXTY-THIRD REPORT

(Second Lok Sabha)

The Business Advisory Committee held a sitting on Thursday, the 13th April, 1961.

2. The Committee recommend the allocation of time to the following items of legislative and other business as shown against each item:—

	Hours
(1) The Finance Bill, 1961 (Consideration and passing).	15
(2) The Orissa State Legislature (Delegation of Powers) Bill, 1961 as passed by Rajya Sabha (Consideration and passing).	1
(3) The Medicinal and Toilet Preparations (Excise Duties) Amendment Bill, 1961 (Consideration and passing).	1
(4) The Salt Cess (Amendment) Bill, 1961 (Consideration and passing).	2
(5) The Delhi (Urban Areas) Tenants' Relief Bill, 1961 (Consideration and passing).	3
(6) The Essential Commodities (Amendment) Bill, 1961 (Consideration and passing).	1
(7) The Minimum Wages (Amendment) Bill, 1961, as passed by Rajya Sabha. (Consideration and passing).	2
(8) Consideration of Rajya Sabha Amendments to the Motor Transport Workers Bill, 1960	2
(9) Discussion and voting on the Demands for Grants (Orissa) for 1961-62	3
(10) Discussion on the Tenth Report of Union Public Service Commission for the year 1959-60	4
(11) Discussion on the Fourth Annual Report of the University Grants Commission for the year 1959-60	4
(12) Discussion under Rule 193 to be raised by Shri Chintamani Panigrahi on the allocation of funds for road development from the surplus in the Cement Account of the S.T.C. and the proceeds of the additional excise duty levied on cement	2
(13) Motions for modification of the Indian Administrative Service (Pay) Rules, 1954 to be moved by Shri Harish Chandra Mathur	1

3. The Committee also recommend that the House may also sit on Saturday, the 22nd April, 1961.

4. The Committee further recommend that till the passing of the Finance Bill, 1961, the House may, on days when there are sittings, continue to sit from 11 A.M. to 6 P.M.

NEW DELHI;
The 13th April, 1961.

M. ANANTHASAYANAM AYYANGAR,
Speaker.